

**In the Court of Chief Judicial Magistrate court**  
**Bangalore Rural District, Bangalore**  
**Cause list dated 18-06-2021**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>Evidence/Arguments</b>	<b>Evidence/Arguments</b>
1.CC.10155/2018	1.CC.9770/2017
2.CC.2697/2019	2.CC.8224/2018
3.CC.9807/2019	3.CC.8252/2018
4.CC.11968/2019	4.CC.10409/2018
5.CC.9254/2018	5.CC.10944/2018
6.CC.12758/2019	6.CC.7065/2019
7.CC.947/2020	7.CC.7726/2019
8.CC.1563/2019	8.CC.9507/2019
9.CC.12207/2019	9.CC.9549/2019
10.CC.12691/2019	10.CC.11192/2019
11.CC.13377/2019	11.CC.111737/2019
12.CC.2270/2016	12.CC.12630/2019
13.CC.6841/2016	13.CC.4101/2020
14.CC.4372/2017	14.CC.8058/2020
15.CC.6756/2017	15.CC.13882/2019

Sd/-  
Chief Judicial Magistrate.

**Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.**

**In the court of Addl.Chief Judicial Magistrate  
Bangalore Rural District, Bangalore  
(Case List dated: 18-06-2021)**

<b>1<sup>st</sup> Session Arguments/Evidence</b>	<b>2<sup>nd</sup> Session Arguments/Hearing</b>
1.CC.7466/2017	1.C.misc.657/2019
2.CC.8717/2017	2.C.misc.658/2019
3.CC.9703/2018	3.C.misc.659/2019
4.CC.4864/2019	4.CC.2233/2020
5.C.misc.833/2016	5.CC.2235/2020
6.C.misc.435/2018	6.PCR.109/2020
7.PCR.125/2019	7.CC.2595/2020
8.PCR.228/2021	8.CC.2597/2020
9.PCR.230/2021	9.CC.3972/2020
10.CC.5219/2015	10.CC.9131/2020
11.CC.2296/2016	11.CC.9781/2020
12.CC.2052/2017	12. CC.236/2021
13.CC.9430/2019	13.CC.8170/2021
14.C.misc.655/2019	14.CC.11909/2018
15.C.misc.656/2019	15.CC.6576/2019

**Note:**All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore**